

**HIGH COURT OF SIKKIM
GANGTOK**

No. 12/HCS/Judl.

Dated: 28.12.2020

C I R C U L A R

All matters of the Commercial Appellate Division involving commercial disputes over ₹ 500 crores will be listed for hearing before Division Bench-I comprising of the Hon'ble Chief Justice and Hon'ble Judge-I

Sd/-
REGISTRAR GENERAL

Memo No. 4230-36/HCS/Judl.

Copy to:

1. The Additional Registrar-cum-P.P.S to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
2. The Additional Registrar-cum-P.S.S to the Hon'ble Judge, High Court of Sikkim, Gangtok.
3. The Private Secretary to the Hon'ble Judge, High Court of Sikkim, Gangtok.
4. All Readers.
5. Computer Cell for uploading in the Official website.
6. Guard file and file.


ASSISTANT REGISTRAR (J)